

## ORISSA HIGH COURT

### CASES REGISTERED REPORT AS ON :12/03/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
1	D-ARBP/10603/2026 ARBP/10/2026	STEEL AUTHORITY OF INDIA LIMITED (SAIL),KEONJHAR VS M/S. SHIV SHAKTI ENTERPRISES,BHILAI,CHHATTISGARH	RUPESH KUMAR KANUNGO VS	// ( //
2	D-ARBP/10395/2026 ARBP/11/2026	RANJAN KUMAR SAHU VS MANOJ KUMAR SAHOO	SAILANDRA CHANDRA SAMANTARAY VS	// ( //
3	D-BLAPL/7200/2026 BLAPL/2404/2026	RANJIT MISHRA VS STATE OF ODISHA	AMIT KUMAR NATH VS	TUSRA /14 /2026 J.M.F.C.,TUSURA(Balangir) GR/000014/2026
4	D-BLAPL/7207/2026 BLAPL/2405/2026	JITU @ ABINASH KUMAR VS STATE OF ODISHA	DIBYA JYOTI SAHOO VS	JHARSUGUDA /52 /2026 SPECIAL JUDGE,JHARSUGUDA(Jharsuguda) Spl/0000002/2026
5	D-BLAPL/7212/2026 BLAPL/2406/2026	ASHOK SINGH VS STATE OF ODISHA	SWARAJ PATEL VS	BARGAON /70 /2026 DISTRICT & SESSIONS JUDGE,SUNDERGARH Spl/0000021/2026
6	D-BLAPL/7231/2026 BLAPL/2407/2026	BIDYADHAR PATRA @ GADADHAR PATRA VS STATE OF ODISHA	MAHES DAS VS	SARANGADA /41 /2025 SPECIAL JUDGE,BALLIGUDA(Kandhamal) Spl/0000076/2025
7	D-BLAPL/7238/2026 BLAPL/2408/2026	JESUA @ DUSU @ DUSMANTA NAIK VS STATE OF ODISHA	KEDAR SANKAR SAHU VS	RASOL /69 /2024 S.D.J.M.,HINDOL(Dhenkanal) GR/0000193/2024
8	D-BLAPL/7252/2026 BLAPL/2409/2026	JAGABANDHU BEHERA VS STATE OF ODISHA	PRASANTA KUMAR DAS VS	JHARSUGUDA /587 /2025 S.D.J.M.-ADDL.CIVIL JUDGE(JD),JHARSUGUDA CT/0002540/2025
9	D-BLAPL/7240/2026 BLAPL/2410/2026	MANAS PRADHAN VS STATE OF ODISHA	BIKASH KUMAR DASH VS	RENGALI DAM SITE /230 /2025 SPECIAL JUDGE (POCSO), ANGUL(Anugul) Spl/0000095/2025
10	D-BLAPL/7245/2026 BLAPL/2411/2026	MADAN MOHAN PATRA VS STATE OF ODISHA	MAHES DAS VS	DHAMNAGAR /430 /2025 J.M.F.C.,DHAMNAGAR(Bhadrak ) GR/0000933/2025
11	D-BLAPL/7255/2026 BLAPL/2412/2026	TAJU @ TAJUDDIN KHAN @ TAYAN KHAN @ TAJU KHAN VS STATE OF ODISHA	AMULYA RATNA PANDA VS	BARAMBA /238 /2024 J.M.F.C.,BARAMBA(Cuttack) GR/0000340/2024

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12	D-BLAPL/7246/2026 BLAPL/2413/2026	BRAJA BEHERA VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	CHANDAPUR /38 /2026 J.M.F.C.,RANPUR(Nayagarh ) GR/000074/2026
13	D-BLAPL/7257/2026 BLAPL/2414/2026	AMIYA NAIK VS STATE OF ODISHA	RAKESH BEHERA VS	ANGUL SADAR PS /642 /2024 A.D.J.,ANGUL(Anugul ) CT/0000364/2025
14	D-BLAPL/7250/2026 BLAPL/2415/2026	SURENDRA GHADEI VS STATE OF ODISHA	AMULYA RATNA PANDA VS	/ /0 ADDL.SESIONS JUDGE,NIMPARA(Puri) TR/000007/2026
15	D-BLAPL/7262/2026 BLAPL/2416/2026	SANJAY KUMAR JENA VS STATE OF ODISHA	SITAKANTA HOTA VS	NAYAGARH /7 /2026 S.D.J.M. CIVIL JUDGE (JD),NAYAGARH GR/000020/2026
16	D-BLAPL/7072/2026 BLAPL/2417/2026	BISWARANJAN BEHERA VS CENTRAL BUREAU OF INVESTIGATION (CBI)	PUSPAMITRA MOHAPATRA VS	S.P.(CID-CRL),CUTTACK /7 /2025 SPECIAL C.J.M.(CBI),BHUBANESWAR(K Spe/000029/2025
17	D-BLAPL/7139/2026 BLAPL/2418/2026	UDAY TOPNO VS STATE OF ODISHA	ASHOK KUMAR SARANGI VS	HATIBARI /168 /2025 1ST. A.D.J.,ROURKELA(Sundargarh) ST/000017/2026
18	D-BLAPL/6677/2026 BLAPL/2419/2026	BALARAM BEHERA @ RAJ BEHERA VS STATE OF ODISHA	CHANDRAKANTA NAYAK VS	INFOVALLY UPD BHUBANESWAR /348 J.M.F.C.,JATNI(Khordha ) GR/0000990/2025
19	D-BLAPL/7195/2026 BLAPL/2420/2026	SHIVAM NAYAK VS STATE OF ODISHA	GOKULANANDA SAHU VS	KHARIAR /269 /2025 PRINCIPAL MAGISTRATE CUM JUV.JUS Juv.C.T./000020/2025
20	D-BLAPL/7196/2026 BLAPL/2421/2026	AKASH @ RADHAKANTA KANHAR VS STATE OF ODISHA	ASISH MISHRA VS	JHARSUGUDA /587 /2025 S.D.J.M.-ADDL.CIVIL JUDGE(JD),JHARS CT/0002540/2025
21	D-BLAPL/6827/2026 BLAPL/2422/2026	PRASHANTA GARADIA VS STATE OF ODISHA	SOUMEN BOSE VS	K.SINGHPUR /84 /2024 SPECIAL JUDGE (POCSO), RAYAGADA TR/000025/2024
22	D-BLAPL/7239/2026 BLAPL/2423/2026	PRASANTA KUMAR SAHOO @ DORA VS STATE OF ODISHA	ADITI HOTA VS	TALCHER TOWN /140 /2026 SPECIAL JUDGE,TALCHER(Anugul ) Spl/0000002/2026
23	D-BLAPL/7155/2026	MANORANJAN SAHOO	GYANA RANJAN SETHI	CUTTACK VIGILANCE /32 /2024

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	BLAPL/2424/2026	VS STATE OF ODISHA(VIG.)	VS	SPECIAL JUDGE(VIGILANCE),DHENKA GR/000005/2024
24	D-BLAPL/7302/2026 BLAPL/2425/2026	TULU MOHANTY VS STATE OF ODISHA	MANAS KUMAR CHAND VS	AIR FIELD P.S. /105 /2025 2ND A.D.J.-CUM-SPL. JUDGE,BHUBANE TR/0000323/2025
25	D-BLAPL/7031/2026 BLAPL/2426/2026	RINTU @ SOUMYA RANJAN MALLICK @ KALU VS STATE OF ODISHA	SATYA RANJAN MULIA VS	NEMALO /240 /2025 J.M.F.C.,NISCHINTAKOILI(Cuttack) GR/0000478/2025
26	D-BLAPL/6733/2026 BLAPL/2427/2026	GOPAL HARIJAN VS STATE OF ODISHA	ANKANN PANDA VS	KESINGA /21 /2026 J.M.F.C., KESINGA(Kalahandi) CT/0000020/2026
27	D-BLAPL/7310/2026 BLAPL/2428/2026	ASHISH MIRDHA @ ASHIS MIRDHA VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	RAIRAKHOL /14 /2026 S.D.J.M.,RAIRAKHOL(Sambalpur) GR/0000037/2026
28	D-BLAPL/6449/2026 BLAPL/2429/2026	SADHU NAIK VS STATE OF ODISHA	SUSANTA KUMAR BARAL VS	KASHIPUR /54 /2025 DIST.& SESSIONS JUDGE,RAYAGADA(I CT/0000032/2025
29	D-BLAPL/7328/2026 BLAPL/2430/2026	KRISHNA BEHERA VS STATE OF ODISHA	BISWA RANJAN DAS VS	/ /0 A.D.J. CUM SPECIAL JUDGE,BERHAMPI 2(A)CC/0000046/2025
30	D-BLAPL/6784/2026 BLAPL/2431/2026	SUBAL KUMAR SAHOO VS STATE OF ODISHA(VIG.)	SIDDHARTH PRASAD MISHRA VS	BALASORE VIGILANCE /4 /2026 SPL.JUDGE (VIG),BALASORE(Baleshwar) GR/0000002/2026
31	D-BLAPL/7236/2026 BLAPL/2432/2026	BHABANI @ BHABANI SANKAR RAY VS STATE OF ODISHA	SWAYAMPRAVA DASH VS	KISHORENAGAR (ANUGUL) /340 /2025 A.D.J.,ATHAMALIK(Anugul ) CT/0000007/2026
32	D-BLAPL/6468/2026 BLAPL/2433/2026	KRUSHNA BIBAR VS STATE OF ODISHA	DIBYA JYOTI SAHOO VS	RAYAGADA TOWN /451 /2025 S.D.J.M. CIVIL JUDGE (JD),RAYGADA(R GR/0000864/2025
33	D-BLAPL/7351/2026 BLAPL/2434/2026	SUDARSHAN JENA VS STATE OF ODISHA	PRAVASH CHANDRA JENA VS	JALESWAR /103 /2026 A.D.J.,JALESWAR(Baleshwar) Spl/0000008/2026
34	D-BLAPL/6805/2026 BLAPL/2435/2026	SK ASFAQUE @ ASPAK VS	PUSPAMITRA MOHAPATRA VS	LALBAG /8 /2026 SPECIAL JUDGE (POCSO), CUTTACK(CU

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35	D-BLAPL/7056/2026 BLAPL/2436/2026	STATE OF ODISHA ANUBHAB DEBATA VS	MANISH DHIR VS	Spl/0000004/2026 INDUASTRIAL,NISA /40 /2025 A.D.J.,ANGUL(Anugul ) CT/0000435/2025
36	D-BLAPL/7264/2026 BLAPL/2437/2026	STATE OF ODISHA AJIT KUMAR DIGAL VS	MAHES DAS VS	/ /0 SPECIAL JUDGE ASKA(Ganjam) 2(A)CC/0000022/2025
37	D-BLAPL/7352/2026 BLAPL/2438/2026	STATE OF ODISHA VANDALAM SUBBARAO @ V. SUBBARAO VS	MANGU NANDY VS	CHITRAKONDA /40 /2026 SPECIAL JUDGE,MALKANGIRI(Malkangiri) Spl/0000067/2026
38	D-BLAPL/7332/2026 BLAPL/2439/2026	STATE OF ODISHA S.ANIL KUMAR DORA VS	BISWA RANJAN DAS VS	/ /0 A.D.J. CUM SPECIAL JUDGE,BERHAMPUR 2(A)CC/0000046/2025
39	D-BLAPL/7340/2026 BLAPL/2440/2026	STATE OF ODISHA BIKRAM KUMAR BEHERA VS	SUDHANSU SEKHAR DASH VS	SPL.TASK FORCE /2 /2025 3RD A.D.J., BHUBANESWAR(Khordha ) TR/0000036/2025
40	D-BLAPL/7355/2026 BLAPL/2441/2026	STATE OF ODISHA JAGANNATH HARIJAN VS	MANGU NANDY VS	MALKANGIRI /443 /2024 A.D.J.,MALKANGIRI(Malkangiri ) CT/0000109/2024
41	D-BLAPL/7344/2026 BLAPL/2442/2026	STATE OF ODISHA HEMANT DIGAL VS	BAIJAYANTI MOHANTY VS	BALLIGUDA /108 /2021 SPECIAL JUDGE,BALLIGUDA(Kandhamal) Spl/0000035/2021
42	D-BLAPL/7348/2026 BLAPL/2443/2026	STATE OF ODISHA LUNA BAGH @ LUNA BAG VS	MANGU NANDY VS	RAYAGADA G.R.P. /11 /2026 SPECIAL JUDGE,RAYAGADA(Rayagada ) TR/0000006/2026
43	D-BLAPL/7321/2026 BLAPL/2444/2026	STATE OF ODISHA BRIJESH KUMAR SINGH VS	BISWAJIT RANJAN TRIPATHY VS	BOUDH /364 /2025 SPECIAL JUDGE,BAUDH(Baudh ) Spl/0000114/2025
44	D-BLAPL/7356/2026 BLAPL/2445/2026	STATE OF ODISHA BONANGI SRINIVAS VS	MANGU NANDY VS	CHITRAKONDA /40 /2026 SPECIAL JUDGE,MALKANGIRI(Malkangiri) Spl/0000067/2026
45	D-BLAPL/7202/2026 BLAPL/2446/2026	STATE OF ODISHA ROHIT VS UNION OF INDIA (DRI)	SUDHANSU SEKHAR DASH VS	/ /0 3RD A.D.J., BHUBANESWAR(Khordha ) TR/0000405/2025

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46	D-BLAPL/5206/2026 BLAPL/2447/2026	TITU DAS @ TUTU DAS VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	BERHAMPUR TOWN /141 /2025 AD-HOC A.D.J.(FTSC),BERHAMPUR(Gar Spl/0000096/2025
47	D-BLAPL/7378/2026 BLAPL/2448/2026	SARAT KUMAR MOHAPATRA VS STATE OF ODISHA	JAYDEEP PAL VS	DHENKANAL TOWN /732 /2024 DISTRICT & SESSIONS JUDGE,DHENKA CT/0000056/2025
48	D-CMP/9699/2026 CMP/459/2026	PRAKASH SAHU VS SUKANTI BISWAL	BHAKTA RANJAN BARIK VS	// CIVIL JUDGE (SD),BARGARH(Bargarh ) CS/0000120/2012
49	D-CMP/10274/2026 CMP/460/2026	JITENDRIYA SATPATHY VS RASTRIYA GRAMANCHAL SEBA SAMITI, DHENKANAL	STHITI PRAGYAN SUNANDINI VS	// ADDL. CIVIL JUDGE (SD)-OEAT,DHENK CS/0000172/2019
50	D-CMP/10429/2026 CMP/461/2026	SUKADEV @ BALARAM CHULI VS UTTAM CHARAN MOHARANA	KARUNAKAR GAYA VS	// A.D.J.,KENDRAPARA(Kendrapara ) Fao/0000001/2023
51	D-CMP/10298/2026 CMP/462/2026	DEBI PRASAD BARIK VS BAIDEHI SWAIN	KARUNAKAR GAYA VS	// ADDL.SESSIONS JUDGE,NIMPARA(Puri) RFA/0000016/2022
52	D-CMP/47091/2025 CMP/463/2026	KUMAR NAYAK VS BIPAN NAYAK	PRAFULLA CHANDRA DAS VS	// CIVIL JUDGE (SD),BHUBANESWAR(Kho TS/0000046/2002
53	D-CMP/9510/2026 CMP/464/2026	JYOSHNARANI MOHAPATRA VS SUCHITRA MOHAPATRA	AMITAV TRIPATHY VS	// CIVIL JUDGE SENIOR DIVISION,RANPU CS/0000125/2022
54	D-CMP/10461/2026 CMP/465/2026	NARAYAN PATI VS SATYABHAMA PANDA	AMIT PRASAD BOSE VS	// CIVIL JUDGE (JD),BALASORE(Baleshwar) CS/0000568/2004
55	D-CMP/10456/2026 CMP/466/2026	ATASIKUSUMA KAR@PATRI VS CHANDRA SEKHAR PATRI	AMIT PRASAD BOSE VS	// CIVIL JUDGE (SD), SORO(Baleshwar) IA/0000092/2024
56	D-CMP/10484/2026 CMP/467/2026	SUBODH CHANDRA BENYA@MUNA VS REV. ANANT KUMAR NAG	SANTOSH KUMAR DASH VS	// A.D.J.,NAWARANGPUR(Nabarangapur ) Fao/0000001/2026
57	D-CONTC/10470/2026	DR.MONTY KUJUR	SATYABRATA MOHANTY(1), S.RAY	//

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	CONTC/1458/2026	VS ARAVIND AGRAWAL, IAS	VS	0 //
58	D-CONTC/10472/2026 CONTC/1459/2026	PUSPA HEMBRAM VS ARAVIND AGRAWAL, IAS	SATYABRATA MOHANTY (1), S.RAY VS	// 0 //
59	D-CONTC/10476/2026 CONTC/1460/2026	DR.RUPASHREE GOSWAMI VS ARAVIND AGRAWAL, IAS	SATYABRATA MOHANTY (1), S.RAY VS	// 0 //
60	D-CONTC/10478/2026 CONTC/1461/2026	DR.PRASANTA KUMAR SETHI VS ARAVIND AGRAWAL, IAS	SATYABRATA MOHANTY (1), S.RAY VS	// 0 //
61	D-CONTC/8211/2026 CONTC/1462/2026	PURUSOTTAM SAHOO VS DR.NILAKANTHA MISHRA, MBBS,THE DIRECTOR OF PUBLIC HEALTH(HEALTH ANDF.W. DEPT.),BHUBANESWAR	ADV. VS	// 0 //
62	D-CONTC/10345/2026 CONTC/1463/2026	GAJENDRA MAHAKUD VS RAJARSHI CHAKMA,REGIONAL PROVIDENT FUND COMMISSIONER I,BHUBANESWAR,KHURDA	ADV. VS	// 0 //
63	D-CONTC/10482/2026 CONTC/1464/2026	DR.SUPRAVA NAYAK VS ARAVIND AGRAWAL, IAS	ADV. VS	// 0 //
64	D-CONTC/41282/2025 CONTC/1465/2026	PABITRA MOHAN SWAIN VS TUSAR JYOTI RANJAN,TAHASILDAR,BARANGA,CUTTACK	ANIMESH MOHANTY VS	// 0 //
65	D-CONTC/2304/2026 CONTC/1466/2026	PRAVAS RANJAN NANDA VS BIRENDRA CORKORA, DIRECTOR, SECONDARY EDUCATION, ODISHA	ADV. VS	// 0 //
66	D-CONTC/3328/2026 CONTC/1467/2026	SANTOSHI KUWARDAR VS P.K.PATRO, DIST. LABOUR OFFICER,ROURKELA	ADV. VS	// 0 //
67	D-CONTC/8280/2026 CONTC/1468/2026	GOLAKA BIHARI SAHU VS MANASH RAY (OAS),TAHASILDAR,CHHENDIPADA,ANGUL	MANOJ KUMAR PANDA VS	// 0 //
68	D-CONTC/8346/2026 CONTC/1469/2026	M/S MARUTI ESTATE (INDIA) PRIVATE LIMITED, BHUBANESWAR VS	GYANA RANJAN MAHAPATRA VS	// 0

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69	D-CONTC/8372/2026 CONTC/1470/2026	ANIL KUMAR MOHANTY, OAS KABINDRANATH SAHOO VS SACHIN RAMCHANDRA JADHAV, I.A.S	KUNAL KUMAR SWAIN VS	// // ()
70	D-CONTC/8415/2026 CONTC/1471/2026	AMIYA KUMAR KANUNGO VS MRUTYUNJAY TRIPATHY,TAHASILDAR,BHUBANESWAR	ADV. VS	// // ()
71	D-CONTC/9746/2026 CONTC/1472/2026	ARTATRANA SUKLA VS ANANYA DAS,IAS	DEEPALI MAHAPATRA VS	// // ()
72	D-CONTC/2208/2026 CONTC/1473/2026	MAMATA BAG VS BAIKUNTHA NATH BARIK,SECRETARY,HOUSING AND URBAN DEVELOPMENT DEPT,KHURDA	ADV. VS	// // ()
73	D-CONTC/8951/2026 CONTC/1474/2026	HARPRIYA MISHRA VS SUBHA SARMA, I.A.S	ADV. VS	// // ()
74	D-CONTC/9004/2026 CONTC/1475/2026	KISHORE BAG VS BIRENDRA KORKORA, DIRECTOR OF SECONDARY EDUCATION, ODISHA	DEBAJYOTI CHATTERJEE VS	// // ()
75	D-CONTC/5227/2026 CONTC/1476/2026	NABAGHAN NANDA VS ARBIND AGRAWAL, IAS	ADV. VS	// // ()
76	D-CONTC/8308/2026 CONTC/1477/2026	KANCHAN BALA MOHARANA VS DR. N THIRUMALA NAIK,IAS, COMMISSIONER CUM SECRETARY SCHOOL AND MASS EDUCATION DEPTT.	RINTU NAYAK VS	// // ()
77	D-CONTC/8854/2026 CONTC/1478/2026	MAKAR KETAN SAHOO VS AMRIT RUTURAJ, IAS	ADV. VS	// // ()
78	D-CONTC/10319/2026 CONTC/1479/2026	ANNADA BIJAY PATTANAYAK VS DR.JAYANTA KUMAR PRADHAN,DISTRICT AYUSH MEDICAL OFFICER,BALASORE	IRSHAD AHAMAD VS	// // ()
79	D-CONTC/8476/2026 CONTC/1480/2026	LAKSHMAN SRINIVASAN VS RAJESH KUMAR, INSPECTOR,CENTRAL BUREAU OF INVESTIGATION,KOLKATA	ADV VS	// // ()

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80	D-CONTR/5887/2026 CONTR/3/2026	BIJAY KUMAR PARIDA VS SURYANSU SEKHAR PADHI, I.I.C BALIPATANA POLICE STATION, BHUBANESWAR	ADV. VS	//0 ( //
81	D-CRLA/6609/2026 CRLA/268/2026	TULU GIRIDHARI NAYAK VS STATE OF ODISHA	ASHOK KUMAR BEEHRA VS	BINJHARPUR /226 /2019 AD-HOC A.D.J.(FTSC),JAJPUR(Jajapur ) Spl/0000126/2019
82	D-CRLA/7365/2026 CRLA/269/2026	DIPU @ DIPU RANJAN NAYAK VS STATE OF ODISHA	DEVASHIS PANDA VS	NARASINGHPUR /222 /2022 AD-HOC ADJ (FTSC-II), CUTTACK(Cuttack) Spl/0000163/2022
83	D-CRLA/4197/2026 CRLA/270/2026	ADITYA MUDULI@BABLU VS STATE OF ODISHA	GAGAN BIHARI SINGH VS	DHENKANAL SADAR /346 /2021 A.D.J.,DHENKANAL(Dhenkanal) CT/0000097/2021
84	D-CRLA/7288/2026 CRLA/271/2026	DOSHADA PATSHANI@JASODA PATASAHANI@ DOSA VS STATE OF ODISHA	SAKTI PRASAD DAS VS	JATNI P.S. /45 /2023 3RD A.D.J., BHUBANESWAR(Khordha ) CT/0000198/2023
85	D-CRLA/7218/2026 CRLA/272/2026	NIRANJAN PANDA VS STATE OF ODISHA(VIG.)	UDAY NATH SAHOO VS	CUTTACK VIGILANCE /60 /2011 SPECIAL JUDGE(VIGILANCE),DHENKANAL GR/0000060/2011
86	D-CRLLP/7166/2026 CRLLP/32/2026	PABITRA KUMAR BEHERA VS KUNA BEHERA	KARUNAKAR GAYA VS	//0 CIVIL JUDGE (JD)-CUM-JMFC, ASTARA ICC/0000046/2021
87	D-CRLMC/6215/2026 CRLMC/844/2026	SHAMBHU PRASAD HOTA@MANTU VS STATE OF ODISHA	SANTOSH KUMAR NANDA VS	BINIKA /155 /2020 DISTRICT AND SESSIONS JUDGE,SONEPUR ST/0000048/2025
88	D-CRLMC/7197/2026 CRLMC/845/2026	BHAKTI @ BHAKTISWAR RANA VS STATE OF ODISHA	BIJAY KUMAR BEHERA VS	KOMNA PS /288 /2021 J.M.F.C,KOMNA(Nuapada ) CT/0000288/2021
89	D-CRLMC/3125/2026 CRLMC/846/2026	SMEETA JESTHI VS STATE OF ODISHA	OMKAR DEV DAS VS	KHARABEL NAGAR P.S. /348 /2021 S.D.J.M.,BHUBANESWAR(Khordha ) ICC/0003315/2021
90	D-CRLMC/5373/2026 CRLMC/847/2026	MOHAN CHARAN BEHERA VS STATE OF ODISHA	RABI NARAYAN MOHANTY VS	BALIANTA P.S. /258 /2017 3RD A.D.J., BHUBANESWAR(Khordha ) TR/0000329/2021
91	D-CRLMC/6089/2026	SATYA PRAKASH BEHERA	RUCHI RAJGARHIA	BANKI /85 /2023

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	CRLMC/848/2026	VS STATE OF ODISHA	VS	S.D.J.M.-CIVIL JUDGE (JD),BANKI(Cuttack) GR/0000115/2023
92	D-CRLMC/6135/2026 CRLMC/849/2026	JAGAN MOHAPATRA VS STATE OF ODISHA	ANUGRAHA NARAYAN SAMANTARAY VS	DHENKANAL TOWN /73 /2022 SPECIAL JUDGE,DHENKANAL(Dhenkanal) Spl/0000011/2022
93	D-CRLMC/6689/2026 CRLMC/850/2026	KHIRASINDHU BARIK VS STATE OF ODISHA	PRASHANTA KUMAR NAYAK VS	TITILAGARH /154 /2025 S.D.J.M.-CIVIL JUDGE (JD),TITILAGARH GR/0000218/2025
94	D-CRLMC/6730/2026 CRLMC/851/2026	DHANESWAR SAHOO VS STATE OF ODISHA	ASHOK KUMAR SAHOO VS	PATKURA /174 /2012 C.J.M.,KENDRAPARA(Kendrapara ) ST/0000109/2017
95	D-CRLMC/6444/2026 CRLMC/852/2026	MANJIT@MANDEEP KAUR VS STATE OF ODISHA	SIDDHARTH PRASAD MISHRA VS	UDITNAGAR /64 /2016 S.D.J.M.,(PANPOSH), ROURKELA(Sundergarh) GR/0000371/2016
96	D-CRLMC/7024/2026 CRLMC/853/2026	SUSANTA SETHY VS STATE OF ODISHA	DEEPAK KUMAR SAHOO VS	MARSHAGHAI /198 /2024 AD-HOC A.D.J. (FTSC),KENDRAPARA(Kendrapara) ST/0000009/2025
97	D-CRLMC/6936/2026 CRLMC/854/2026	LIPUSMITA MISHRA VS STATE OF ODISHA	LAMBODOR ACHARI VS	NANDANKANAN /463 /2025 J.M.F.C.,BHUBANESWAR(Khordha ) GR/0003526/2025
98	D-CRLMC/6984/2026 CRLMC/855/2026	BABU MOHAMMAD @ MEHBUL MOHAMMAD @ MOHAMMAD MEHEBUB VS STATE OF ODISHA	DURGA PRASAD BHANJA VS	BIRIDI PS /81 /2019 ASST SESSIONS JUDGE (WOMENS), JAJPUR GR/0000806/2019
99	D-CRLMC/7105/2026 CRLMC/856/2026	JAGAN BEHERA VS STATE OF ODISHA	RAKESH BEHERA VS	JAJPUR SADAR /62 /2022 ASST. SESSION JUDGE(STC)JAJPUR(Jajapur) CT/0000250/2024
100	D-CRLMC/5829/2026 CRLMC/857/2026	GADADHAR MOHANTY VS PRABHASINI PATRA	JAWAHARLAL NAYAK VS	/ /0 J.M.F.C.,BERHAMPUR(Ganjam) ICC/0000007/2021
101	D-CRLMC/7120/2026 CRLMC/858/2026	SILU @ GYANARANJAN MOHAPATRA VS STATE OF ODISHA	SAUBHAGYA KETAN NAYAK VS	DHARMASALA /258 /2025 J.M.F.C.,CHANDIKHOLE(Jajapur ) CT/0000857/2025
102	D-CRLMC/7417/2026 CRLMC/859/2026	PRADIPTA KUMAR SWAIN@PADIA VS	SATYABRATA MOHANTY (1) VS	S.P.(CID-CRL),CUTTACK /14 /2011 J.M.F.C.(III),CUTTACK(Cuttack)

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### CASES REGISTERED REPORT AS ON :12/03/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
103	D-CRLMC/7164/2026 CRLMC/860/2026	STATE OF ODISHA MANAS SAHOO@ MANAS KUMAR SAHU VS	ANIRUDHA DAS VS	GR/0000431/2011 TALCHER TOWN /200 /2008 S.D.J.M. CIVIL JUDGE (JD),TALCHER(A
104	D-CRLMC/7229/2026 CRLMC/861/2026	STATE OF ODISHA KSHIRASINDHU TANDI VS	BHOJARAJ SETH VS	GR/0000753/2008 TITILAGARH /251 /2016 A.D.J.,TITILAGARH(Balangir)
105	D-CRLMC/7279/2026 CRLMC/862/2026	STATE OF ODISHA MANA MOHAN NAYAK@MANAMOHAN NAYAK @ MANMOHAN NAYAK @ KALU @KALU	KAMLA KISHORE PANDA VS	SC/0000033/2017 BADABAZAR /88 /2016 S.D.J.M.,BERHAMPUR(Ganjam)
106	D-CRLMC/7280/2026 CRLMC/863/2026	STATE OF ODISHA SONALI PAL@SONALI SAHOO VS	SMRUTI RANJAN ROUT VS	GR/0000769/2016 MARKAT NAGAR /172 /2018 1ST A.D.J., CUTTACK(Cuttack)
107	D-CRLMC/7287/2026 CRLMC/864/2026	STATE OF ODISHA SANJAY KUMAR BISOI VS	JAYAKRISHNA MOHAPATRA VS	ST/0000198/2019 // DISTRICT & SESIONS JUDGE,JEYPORE(
108	D-CRLMC/7300/2026 CRLMC/865/2026	STATE OF ODISHA SUSANTA DAS @ SUSDANTA DAS VS	SANGRAM KESHARI ROUT VS	CRA/0000002/2025 CHANDAHANDI /56 /2025 SPECIAL JUDGE(POCSO), NABARANGP
109	D-CRLMP/39252/2025 CRLMP/356/2026	STATE OF ODISHA ANANDA MALIK VS	DILLIP KUMAR RAY VS	TR/0000025/2025 NAIKANI-DIHI /181 /2025 ()
110	D-CRLMP/6876/2026 CRLMP/357/2026	STATE OF ODISHA TRILOCHAN BEHERA VS	PRAFULLA KUMAR BISWAL VS	// // JUDGE FAMILY COURT, KENDRAPARA
111	D-CRLMP/7093/2026 CRLMP/358/2026	MADHUSMITA BEHERA SAGAR SOURAV JENA VS	KISHORE CHANDRA KAR VS	IA/0000156/2019 // JUDGE FAMILY COURT-II,BHUBANESW
112	D-CRLMP/7107/2026 CRLMP/359/2026	BIPSA PRIYADARSHINI RANU PRIYA MALLICK VS	BISWAJIT SAHOO VS	Crp/0000200/2025 RANPUR /368 /2025 ()
113	D-CRLMP/1729/2026 CRLMP/360/2026	STATE OF ODISHA INFORMANT/MOTHER OF VICTIM VS	JYOTIRMAYA SAHOO VS	// BAGHAMARI /238 /2025 ()
		STATE OF ODISHA		//

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
114	D-CRLMP/7235/2026 CRLMP/361/2026	PRAMOD KUMAR ROUT VS REBATI DAS	JAJATI KESHARI KHUNTIA VS	//0 () //
115	D-CRLREV/6123/2026 CRLREV/202/2026	JITU@JITENDRA SAHU@JITENDRA KUMAR SAHU VS STATE OF ODISHA	GOURI KUMAR RATH VS	KABISURYANAGAR /238 /2025 A.D.J.,KODALA(Ganjam) ST/0000126/2025
116	D-CRLREV/7326/2026 CRLREV/203/2026	RINKU DAREI VS STATE OF ODISHA	RAJALAXMI BISWAL VS	KAMAKHYANAGAR /573 /2025 A.D.J.,DHENKANAL(Dhenkanal) CRA/0000001/2026
117	D-CRLREV/6760/2026 CRLREV/204/2026	ASWINI SANDHA@ASWINI RAJ CHOUHAN @ SANDHA VS STATE OF ODISHA	SOUMYA RANJAN DAS VS	DEOGARH /225 /2023 A.D.J.,DEOGARH(Debagarh ) CMC/0000003/2025
118	D-EXP/8423/2026 EXP/28/2026	ROSALINA NAYAK VS THE SETTLEMENT OFFICER, MAJOR SETTLEMENT OFFICE, CUTTACK	LAXMAN PRADHAN VS	// () //
119	D-FAO/10640/2026 FAO/102/2026	SATISH KUMAR PATNAIK VS UNION OF INDIA	DEBASISH PATNAIK VS	// RAILWAY CLAIMS TRIBUNAL, BHUBA Oa/0000068/2024
120	D-MACA/2883/2026 MACA/264/2026	LALIT MAHAPATRA VS G.M., EAST COAST RAILWAY, RAIL SADAN,BHUBANESWAR	GOKULANANDA SAHU VS	// A.D.J.,BARGARH(Bargarh ) Mac/0000059/2017
121	D-MACA/9428/2026 MACA/265/2026	SR.DIVISIONAL MANAGER, ORIENTAL INSURANCE CO. LTD., SAMBALPUR VS HIMANSHU BHUSAN JENA	PRASANTA KUMAR MAHALI VS	// 5TH M.A.CT.,ANANDAPUR(Kendujhar) Mac/0000030/2022
122	D-MACA/7709/2026 MACA/266/2026	THE MANAGER OF LIBERTY GENERAL INSURANCE LIMITED, BALASORE VS UTTAM MAJUMDAR	ADAM ALI KHAN VS	// 1ST M.A.C.T.,BHADRAK(Bhadrak ) Mac/0000189/2021
123	D-MATA/10312/2026 MATA/88/2026	ASHOK KUMAR JENA VS SUNITA PARIDA	AMITAV TRIPATHY VS	// JUDGE, FAMILY COURT, NAYAGARH(N CP/0000219/2022
124	D-MATA/10373/2026 MATA/89/2026	PRAJNA PARAMITA PRAHARAJ VS DEVI PRASAD SAMANTARAY	MANAS KUMAR CHAND VS	// JUDGE FAMILY COURT-II,BHUBANESW CP/0000031/2016
125	D-MATA/9926/2026	SATHI SATPATHY	PRAVAT KUMAR MOHANTY	//

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	MATA/90/2026	VS BAPU@PRATYUSH RANJAN SATPATHY	VS	JUDGE FAMILY COURT,CUTTACK(Cuttack) CP/0000042/2024
126	D-RPFAM/8262/2026 RPFAM/74/2026	DR. ADITYA KIRAN DASH VS SADHANA PANDA	GOUTAM CHARAN ROUT VS	// JUDGE FAMILY COURT,GANJAM(Ganjam) CMC/0000009/2024
127	D-RSA/8885/2026 RSA/139/2026	PRANAB KUMAR JENA VS PRAMILA BEHERA	MANAS RANJAN SATPATHY VS	// 1ST A.D.J., CUTTACK(Cuttack) RFA/0000201/2011
128	D-RSA/8750/2026 RSA/140/2026	SUBASH CHANDRA MOHAPATRO VS PITAMBAR MAHAPATRO	TANMAY MISHRA VS	// A.D.J.,BHANJANAGAR(Ganjam) RFA/0000005/2005
129	D-RVWPET/53459/2025 RVWPET/68/2026	MANAS RANJAN DAS VS UNION OF INDIA	NIROD KUMAR SAHOO VS	// () //
130	D-RVWPET/10536/2026 RVWPET/69/2026	SUBASINI DEI VS STATE OF ODISHA	ADV. VS	// () //
131	D-WA/10082/2026 WA/416/2026	STATE OF ODISHA VS PRADIP KUMAR LUHA	SASWAT DAS,A.G.A VS	// () //
132	D-WA/10084/2026 WA/417/2026	STATE OF ODISHA VS MANAS KUMAR RAUL	SASWAT DAS,A.G.A VS	// () //
133	D-WA/10085/2026 WA/418/2026	STATE OF ODISHA VS ASIS KUMAR RATH	DAYANIDHI LENKA,A.G.A VS	// () //
134	D-WA/10087/2026 WA/419/2026	STATE OF ODISHA VS SARBESWAR NAIK	DAYANIDHI LENKA,A.G.A VS	// () //
135	D-WA/10088/2026 WA/420/2026	STATE OF ODISHA VS HIMANSHU KUMAR NATH	DAYANIDHI LENKA,A.G.A VS	// () //
136	D-WP(C)/9624/2026 WP(C)/7867/2026	SARMISTHA PARIJA VS	DURGESH NARAYAN RATH VS	// ()

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
137	D-WP(C)/10457/2026 WP(C)/7868/2026	STATE OF ODISHA ASHOK KUMAR NAYAK VS	KARUNAKAR GAYA VS	// // 0
138	D-WP(C)/7315/2026 WP(C)/7869/2026	STATE OF ODISHA JAYANTI SIAL VS	RAICHARAN MOHAPATRA VS	// // 0
139	D-WP(C)/9948/2026 WP(C)/7870/2026	STATE OF ODISHA JULI PAL VS	NIHAL RATH VS	// // 0
140	D-WP(C)/9627/2026 WP(C)/7871/2026	STATE OF ODISHA SIDHARTHA SANKAR PATRA VS	DURGESH NARAYAN RATH VS	// // 0
141	D-WP(C)/7762/2026 WP(C)/7872/2026	STATE OF ODISHA SUSHANTA KUMAR PUSTI VS	SAROJA KANTA SAMAL VS	// // 0
142	D-WP(C)/10197/2026 WP(C)/7873/2026	STATE OF ODISHA MAMATA MOHANTY VS	SUSANTA KUMAR BARAL VS	// // 0
143	D-WP(C)/9629/2026 WP(C)/7874/2026	UNION OF INDIA RUDRA PRASAD DWIBEDI VS	DURGESH NARAYAN RATH VS	// // 0
144	D-WP(C)/10272/2026 WP(C)/7875/2026	STATE OF ODISHA M/S STAR TRACK FASTENERS PRIVATE LIMITED VS	MANAS RANJAN BAUG VS	// // 0
145	D-WP(C)/9958/2026 WP(C)/7876/2026	DEPUTY CHIEF ENGINEER/TP/BBS TRIBHUBAN SWAIN VS	NIHAL RATH VS	// // 0
146	D-WP(C)/10443/2026 WP(C)/7877/2026	STATE OF ODISHA BIRANCHI NARAYAN AICH VS	TUSHAR KANTA NAYAK VS	// // 0
147	D-WP(C)/7526/2026 WP(C)/7878/2026	STATE OF ODISHA MAA BARABHUJA TEMPLE MANAGING TRUST, KHANDAGIRI, KHORDHA VS	SANJAY KUMAR SAMANTARAY VS	// // 0
		UNION OF INDIA		//

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
148	D-WP(C)/7310/2026 WP(C)/7879/2026	RANJAN DALEI VS STATE OF ODISHA	RAICHARAN MOHAPATRA VS	// 0 //
149	D-WP(C)/7945/2026 WP(C)/7880/2026	RASHMITA SAHOO VS STATE OF ODISHA	SANTOSH KUMAR NANDA VS	// 0 //
150	D-WP(C)/9796/2026 WP(C)/7881/2026	MANOJ KUMAR BHOI VS STATE OF ODISHA	KARUNAKAR GAYA VS	// 0 //
151	D-WP(C)/9477/2026 WP(C)/7882/2026	DR. NANDITA MOHANTY VS STATE OF ODISHA	SANGRAM JENA VS	// 0 //
152	D-WP(C)/9820/2026 WP(C)/7883/2026	AJAY KRUSHNA DWIBEDI VS STATE OF ODISHA	SUBHADUTTA ROURAY VS	// 0 //
153	D-WP(C)/10023/2026 WP(C)/7884/2026	DEBESH DAS VS ODISHA HUMAN RIGHTS COMMISSION, BHUBANESWAR	AKHAND VS	// 0 //
154	D-WP(C)/6832/2026 WP(C)/7885/2026	BISWA RANJAN BASTIA VS STATE OF ODISHA	CHAKRADHAR SINGH VS	// 0 //
155	D-WP(C)/8021/2026 WP(C)/7886/2026	GOPAL KRUSHNA BARAL VS STATE OF ODISHA	DIBYARANJAN BEHERA VS	// 0 //
156	D-WP(C)/10285/2026 WP(C)/7887/2026	PREMANAND SETH VS STATE OF ODISHA	PABITRA KUMAR NAYAK VS	// 0 //
157	D-WP(C)/10290/2026 WP(C)/7888/2026	LABA DHANWAR VS STATE OF ODISHA	PABITRA KUMAR NAYAK VS	// 0 //
158	D-WP(C)/8063/2026 WP(C)/7889/2026	SANATAN ROUT VS THE STATE OF ODISHA	BIKRAM CHANDRA GHADEI VS	// 0 //
159	D-WP(C)/9591/2026	JAYDEB MISRA	ASOK MOHANTY	//

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	WP(C)/7890/2026	VS NARAYAN PANI	VS	0 //
160	D-WP(C)/10179/2026 WP(C)/7891/2026	NIRAKAR SAHU VS STATE OF ODISHA	SATYAJIT MOHAPATRA (2) VS	// 0 //
161	D-WP(C)/10793/2026 WP(C)/7892/2026	ADHIR BEHERA VS STATE OF ODISHA	DR. SIMANCHALLA RANJIT VS	// 0 //
162	D-WP(C)/10018/2026 WP(C)/7893/2026	PRIYANSHU JOSHI VS CENTRAL BOARD OF SECONDARY EDUCATION, NEW DELHI	GOKULANANDA SAHU VS	// 0 //
163	D-WP(C)/10181/2026 WP(C)/7894/2026	GOURANGA ARUKH VS STATE OF ODISHA	SATYAJIT MOHAPATRA (2) VS	// 0 //
164	D-WP(C)/10627/2026 WP(C)/7895/2026	BISWANATH PARIDA VS UNION OF INDIA	DILLIP KUMAR MOHANTY VS	// 0 //
165	D-WP(C)/10259/2026 WP(C)/7896/2026	CHINTAMANI MAHANANDIA VS MAHANADI COALFIELDS LTD., SAMBALPUR	UPENDRA KUMAR SAMAL VS	// 0 //
166	D-WP(C)/10740/2026 WP(C)/7897/2026	RABINDRA NATH PASHAYAT VS STATE OF ODISHA	DOLAGOBINDA MOHAPATRA VS	// 0 //
167	D-WP(C)/9951/2026 WP(C)/7898/2026	SHARAT CHANDRA SAHOO VS STATE OF ODISHA	PRAVASH CHANDRA JENA VS	// 0 //
168	D-WP(C)/10261/2026 WP(C)/7899/2026	RABI CHANDRA BISWAL VS STATE OF ODISHA	SIBA PRASAD PATRA VS	// 0 //
169	D-WP(C)/10315/2026 WP(C)/7900/2026	BHAGABAT KHILAR VS REGISTRAR, COOPERATIVE SOCIETIES, BHUBANESWAR	BAIDHAR SAHOO VS	// 0 //
170	D-WP(C)/9651/2026 WP(C)/7901/2026	SUB-DIVISIONAL OFFICER, ELECTRICAL SUB-DIVISION NO. 1, TPWODL, BOLANGIR VS	PRASANTA KUMAR TRIPATHY VS	// 0

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
171	D-WP(C)/10979/2026 WP(C)/7902/2026	SUNIL KUMAR MISHRA REGISTRAR (JUDICIAL),ORISSA HIGH COURT,CUTTACK VS STATE OF ODISHA	ADV VS	// // 0 //
172	D-WP(C)/10672/2026 WP(C)/7903/2026	PADMA LOCHAN DHAR @ PADMLOCHAN DHAR VS STATE OF ODISHA	CHANDRAKANTA NAYAK VS	// 0 //
173	D-WP(C)/4725/2026 WP(C)/7904/2026	DHARITRI MALLIK VS STATE OF ODISHA	HRUDANANDA MOHAPATRA VS	// 0 //
174	D-WP(C)/10475/2026 WP(C)/7905/2026	KOMAL PRAVA PANDA VS REGIONAL MANAGER, STATE BANK OF INDIA, BHUBANESWAR	SUJATA JENA VS	// 0 //
175	D-WP(C)/6807/2026 WP(C)/7906/2026	M/S. KAMALA LOCHAN NAIK, SAUNTAPUR, BARGARH VS THE COMMISSIONER (APPEALS), G.S.T., CENTRAL EXCISE AND CUSTOM, BHUBANESWAR	ABHILASH MISHRA VS	// 0 //
176	D-WP(C)/9613/2026 WP(C)/7907/2026	MINATI MALA DAS VS STATE OF ODISHA	ACHYUTANANDA PATTANAİK VS	// 0 //
177	D-WP(C)/10693/2026 WP(C)/7908/2026	SAI SAMARTH NURSING COLLEGE, SINGHPUR, JAJPUR VS STATE OF ODISHA	BIRAJA PRASANNA DAS VS	// 0 //
178	D-WP(C)/10095/2026 WP(C)/7909/2026	UPASANA PADHI VS STATE OF ODISHA	SAILABALA JENA VS	// 0 //
179	D-WP(C)/9793/2026 WP(C)/7910/2026	BASUDEV BALA VS STATE OF ODISHA	SIBA PRASAD PATI VS	// 0 //
180	D-WP(C)/7857/2026 WP(C)/7911/2026	SANTOSH MATARI VS STATE OF ODISHA	KIRTAN DANG VS	// 0 //
181	D-WP(C)/9795/2026 WP(C)/7912/2026	RENGATHU NAG VS STATE OF ODISHA	BIJAYA KUMAR BEHERA 1 VS	// 0 //

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
182	D-WP(C)/9798/2026 WP(C)/7913/2026	BASANTI PRADHAN VS STATE OF ODISHA	PRAKASH KUMAR MISHRA VS	// 0 //
183	D-WP(C)/9483/2026 WP(C)/7914/2026	PRATYUSH MISHRA VS THE INSTITUTE OF COMPANY SECRETARIES OF INDIA (ICSI), NEW DELHI	PADMALAYA MOHAPATRA VS	// 0 //
184	D-WP(C)/9767/2026 WP(C)/7915/2026	M/S DURGA PRASAD CHAMPATIRAY VS PR. COMMISSIONER CGST AND CENTRAL EXCISE	KSHIROD KUMAR SAHOO VS	// 0 //
185	D-WP(C)/7316/2026 WP(C)/7916/2026	AHIRAM JENA VS STATE OF ODISHA	RAICHARAN MOHAPATRA VS	// 0 //
186	D-WP(C)/9927/2026 WP(C)/7917/2026	KUANRIKANTHI PRIMARY FISHERIES COOPERATIVE SOCIETY (P.F.C.S), BHADRAK CHITTA RANJAN PATTNAIK VS DIRECTOR OF FISHERIES, ODISHA, CUTTACK	 VS	// 0 //
187	D-WP(C)/9788/2026 WP(C)/7918/2026	PRASANT KUMAR NAYAK VS STATE OF ODISHA	BIBHUTI BHUSAN MISHRA VS	// 0 //
188	D-WP(C)/7319/2026 WP(C)/7919/2026	CHAKRADHAR PRADHAN VS STATE OF ODISHA	RAICHARAN MOHAPATRA VS	// 0 //
189	D-WP(C)/9961/2026 WP(C)/7920/2026	SUPRAVA PRADHAN VS THE TAHASILDAR SADAR, CUTTACK	AKSHAYA KUMAR NAYAK VS	// 0 //
190	D-WP(C)/7322/2026 WP(C)/7921/2026	GOBINDA CHANDRA BEHERA VS STATE OF ODISHA	RAICHARAN MOHAPATRA VS	// 0 //
191	D-WP(C)/10241/2026 WP(C)/7922/2026	NAGAMA BEGUM VS STATE OF ODISHA	BADRINARAYAN PANDA VS	// 0 //
192	D-WP(C)/7325/2026 WP(C)/7923/2026	SANDHYARANI PANDA VS STATE OF ODISHA	RAICHARAN MOHAPATRA VS	// 0 //
193	D-WP(C)/9790/2026	PRANAYA KUMAR CHAMPATI	MANAS KUMAR CHAND	//

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	WP(C)/7924/2026	VS STATE OF ODISHA	VS	0 //
194	D-WP(C)/8987/2026 WP(C)/7925/2026	PRAKASH BEHERA VS DIVISIONAL FOREST OFFICER, KEONJHAR DIVISION, KEONJHAR	GOPAL CHARAN MOHANTY VS	// 0 //
195	D-WP(C)/9537/2026 WP(C)/7926/2026	SUJATA MALLICK VS STATE OF ODISHA	PABITRA KUMAR NAYAK VS	// 0 //
196	D-WP(C)/10506/2026 WP(C)/7927/2026	KALI CHARAN SAHU VS STATE OF ODISHA	SUSHANTA KUMAR JOSHI VS	// 0 //
197	D-WP(C)/9614/2026 WP(C)/7928/2026	DAYASAGAR MOHAPATRA VS STATE OF ODISHA	ACHYUTANANDA PATTANAİK VS	// 0 //
198	D-WP(C)/9751/2026 WP(C)/7929/2026	CHANDRAHAS BEHERA VS STATE OF ODISHA	PANKAJ SONI VS	// 0 //
199	D-WP(C)/9758/2026 WP(C)/7930/2026	MANOJ KUMAR MAHANADA VS STATE OF ODISHA	SUBHASREE MOHANTY VS	// 0 //
200	D-WP(C)/7465/2026 WP(C)/7931/2026	JAHER ALI KHAN VS ADDL COMMISSIONER, LAND RECORDS AND SETTLEMENT, CUTTACK 1, JAJPUR	LAKSHMAN MISHRA VS	// 0 //
201	D-WP(C)/9588/2026 WP(C)/7932/2026	DR. TIRUPATI PANIGRAHI VS THE COMMISSIONER OF ENDOWMENT, ODISHA, BHUBANESWAR	AMIT PRASAD BOSE VS	// 0 //
202	D-WP(C)/9604/2026 WP(C)/7933/2026	KELU CHARAN PRADHAN VS COLLECTOR, JAGATSINGHPUR	NIRANJAN PRASAD PATRA VS	// 0 //
203	D-WP(C)/8649/2026 WP(C)/7934/2026	KARUNAKAR PATRA VS R.T.O., KEONJHAR	KHIROD CHANDRA MAJHI VS	// 0 //
204	D-WP(C)/9695/2026 WP(C)/7935/2026	NIBEDITA PRADHAN VS	BHAKTA RANJAN BARIK VS	// 0

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
205	D-WP(C)/9375/2026 WP(C)/7936/2026	STATE OF ODISHA BRUNDABAN GAAN VS	MAHESWAR MOHANTY VS	// // 0
206	D-WP(C)/9609/2026 WP(C)/7937/2026	STATE OF ODISHA DILIP KUMAR SAHOO VS	UMESH CHANDRA MOHANTY VS	// // 0
207	D-WP(C)/9706/2026 WP(C)/7938/2026	STATE OF ODISHA DIPTI PADHAN VS	BHAKTA RANJAN BARIK VS	// // 0
208	D-WP(C)/10232/2026 WP(C)/7939/2026	STATE OF ODISHA K. KAMESWARI REDDY VS	SAMVIT MOHANTY VS	// // 0
209	D-WP(C)/9717/2026 WP(C)/7940/2026	STATE OF ODISHA AMULYA KUMAR PRADHAN VS	SAMEER KUMAR DAS VS	// // 0
210	D-WP(C)/10950/2026 WP(C)/7941/2026	STATE OF ODISHA M/S ACRUX REALCON PVT. LTD., KHURDA VS	SASWATI SOUMYA SAHU VS	// // 0
211	D-WP(C)/9652/2026 WP(C)/7942/2026	STATE OF ODISHA PRAVAS KUMAR SAHU VS	MOHAMMED FARADISH VS	// // 0
212	D-WP(C)/9816/2026 WP(C)/7943/2026	STATE OF ODISHA PREM NAG VS	BIJAYA KUMAR BEHERA 1 VS	// // 0
213	D-WP(C)/10951/2026 WP(C)/7944/2026	STATE OF ODISHA M/S ACRUX REALCON PVT. LTD., KHURDA VS	SASWATI SOUMYA SAHU VS	// // 0
214	D-WP(C)/10448/2026 WP(C)/7945/2026	STATE OF ODISHA SATYABRATA BEHERA VS	PRABHAV BEHERA VS	// // 0
215	D-WP(C)/10884/2026 WP(C)/7946/2026	STATE OF ODISHA PRAKASH BEHERA VS	LAXMINARAYAN PATEL VS	// // 0
		STATE OF ODISHA		//

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
216	D-WP(C)/10311/2026 WP(C)/7947/2026	ASISH KUMAR NAYAK VS STATE OF ODISHA	SUSHANTA KUMAR JOSHI VS	// 0 //
217	D-WP(C)/10208/2026 WP(C)/7948/2026	YUDHISTHIR SAHOO VS STATE OF ODISHA	SHASHI BHUSAN JENA VS	// 0 //
218	D-WP(C)/10336/2026 WP(C)/7949/2026	SHANTI BHAANRA VS STATE OF ODISHA	LAXMI NARAYAN PATEL VS	// 0 //
219	D-WP(C)/10211/2026 WP(C)/7950/2026	LAXMIDHAR CHOUDHURY VS STATE OF ODISHA	SHASHI BHUSAN JENA VS	// 0 //
220	D-WP(C)/9826/2026 WP(C)/7951/2026	BASANTA KUMAR DAS VS COMMISSIONER, CONSOLIDATION, BOARD OF REVENUE, ODISHA, CUTTACK	GOURI MOHAN RATH VS	// 0 //
221	D-WP(C)/10440/2026 WP(C)/7952/2026	TRILOCHAN BHUTIA VS COMMISSIONER CUM SECY., HIGHER EDUCATION DEPT., BHUBANESWAR	SUDHANSHU SEKHAR PRATAP VS	// 0 //
222	D-WP(C)/10218/2026 WP(C)/7953/2026	DAYANIDHI MAHARANA VS STATE OF ODISHA	SHASHI BHUSAN JENA VS	// 0 //
223	D-WP(C)/10191/2026 WP(C)/7954/2026	KARPURA BARJ VS SECRETARY OF NATIONAL INSTITUTE OF OPEN SCHOOL, NOIDA	BHOJARAJ SETH VS	// 0 //
224	D-WP(C)/10441/2026 WP(C)/7955/2026	PRASAD KUMAR BADKIA VS STATE OF ODISHA	SUDHANSU SEKHAR PRATAP VS	// 0 //
225	D-WP(C)/10944/2026 WP(C)/7956/2026	VILLAGERS OF KUSUPANGI GRAM PANCHAYAT VS STATE OF ODISHA	SAMARENDRA BEURA VS	// 0 //
226	D-WP(C)/10204/2026 WP(C)/7957/2026	BHARAT BEHERA VS STATE OF ODISHA	SHASHI BHUSAN JENA VS	// 0 //
227	D-WP(C)/10818/2026	GOBINDA CHANDRA MALLICK	PRAMODA KUMAR MISHRA	//

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	WP(C)/7958/2026	VS STATE OF ODISHA	VS	0 //
228	D-WP(C)/8811/2026 WP(C)/7959/2026	M/S. LINK POLY CLINIC AND NURSING HOME, BADAMBADI, CUTTACK VS STATE OF ODISHA	RUPESH KUMAR KANUNGO VS	// 0 //
229	D-WP(C)/10985/2026 WP(C)/7960/2026	SATYARANJAN SETHA VS STATE OF ODISHA	SITIKANT MISHRA VS	// 0 //
230	D-WP(C)/10444/2026 WP(C)/7961/2026	ABINASH PATTNAIK VS STATE OF ODISHA	KAMALAKANTA NAYAK VS	// 0 //
231	D-WP(C)/6883/2026 WP(C)/7962/2026	KESHAB CHANDRA NATH VS STATE OF ODISHA	PANCHANAN SAHOO VS	// 0 //
232	D-WP(C)/10562/2026 WP(C)/7963/2026	MAA MANGALA SHG, KOLIGADI, BALASORE VS STATE OF ODISHA	DHARMENDRA SETHY VS	// 0 //
233	D-WP(C)/10541/2026 WP(C)/7964/2026	AKSHAY SAHOO VS THE MANAGER,HR, NTPC, ANGUL	SUNIL KUMAR PANDA VS	// 0 //
234	D-WP(C)/9922/2026 WP(C)/7965/2026	BHIKARI BISOYI VS STATE OF ODISHA	SANGRAM JENA VS	// 0 //
235	D-WP(C)/9754/2026 WP(C)/7966/2026	DR.SANTANU KUMAR BEHERA VS BOARD OF GOVERNORS OF NATIONAL INSTITUTE OF TECHNOLOGY, SUNDARGARH	HARMOHAN DHAL VS	// 0 //
236	D-WP(C)/9172/2026 WP(C)/7967/2026	M/S SURYAPRAVA, BHUBANESWAR VS THE DIRECTOR, INFORMATION AND PUBLIC RELATION DEPARTMENT, GOVT. OF ODISHA, BHUBANESWAR	LALITENDU MISHRA VS	// 0 //
237	D-WP(C)/10128/2026 WP(C)/7968/2026	MANISH KUMAR SINGH VS THE CHIEF COMMISSIONER CGST CENTRAL EXCISE AND CUSTOMS,BHUBANESWAR ZONE, BHUBANESWAR	SIDHARTH SHANKAR PADHY VS	// 0 //
238	D-WP(C)/9919/2026 WP(C)/7969/2026	KAILASH CHANDRA GOUDA VS	SANGRAM JENA VS	// 0

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239	D-WP(C)/10445/2026 WP(C)/7970/2026	STATE OF ODISHA PURNA CHANDRA KANSA VS	KAMALAKANTA NAYAK VS	// // 0
240	D-WP(C)/10132/2026 WP(C)/7971/2026	STATE OF ODISHA JAGADISH MAHAPATRO VS	JYOTIRMAY GUPTA VS	// // 0
241	D-WP(C)/10538/2026 WP(C)/7972/2026	STATE OF ODISHA ASHOK KUMAR PANDA VS	LAXMI PRASAD DWIVEDY VS	// // 0
242	D-WP(C)/9932/2026 WP(C)/7973/2026	STATE OF ODISHA JAGATA JIBAN PRADHAN VS	SANGRAM JENA VS	// // 0
243	D-WP(C)/10466/2026 WP(C)/7974/2026	STATE OF ODISHA M/S SHREE GOPINATH CONSTRUCTIONS AND SUPPLIERS, JAGATSinghpur VS	BISWAJIT NAYAK VS	// // 0
244	D-WP(C)/10146/2026 WP(C)/7975/2026	PUNJAB NATIONAL BANK, CUTTACK SRI AUROBINDA MISSION TRUST MATRUPURAM, BHAGIA, MARKONA, BALESWARGOURIMOHAN RATH VS	VS	// // 0
245	D-WP(C)/10953/2026 WP(C)/7976/2026	COLLECTOR AND DISTRICT MAGISTRATE, BALESWAR BISHNU CHARAN ROUT VS	SUSHANTA KUMAR MISHRA VS	// // 0
246	D-WP(C)/10829/2026 WP(C)/7977/2026	STATE OF ODISHA BIJAN KUMAR JENA VS	SUKANTA KUMAR NAYAK (2) VS	// // 0
247	D-WP(C)/10489/2026 WP(C)/7978/2026	STATE OF ODISHA JAYA CHANDRA MOHAPATRA VS	SWAPNIL ROY VS	// // 0
248	D-WP(C)/10676/2026 WP(C)/7979/2026	STATE OF ODISHA SUBHRAJIT SAMANTARAY VS	JAGABANDHU SAHU VS	// // 0
249	D-WP(C)/10212/2026 WP(C)/7980/2026	REGIONAL TRANSPORT OFFICER, CUTTACK PABITRA BEHERA VS	BHOJARAJ SETH VS	// // 0
		TAHASILDAR, CHHENDIPADA		//

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250	D-WP(C)/9970/2026 WP(C)/7981/2026	BARENDRA KAMILA VS UMAKANTA BHUYAN	PRAVASH CHANDRA JENA VS	// 0 //
251	D-WP(C)/10214/2026 WP(C)/7982/2026	SURJYA NARAYAN BISOYI VS STATE OF ODISHA	SHASHI BHUSAN JENA VS	// 0 //
252	D-WP(C)/10992/2026 WP(C)/7983/2026	TULASHI PAKAL VS THE STATE OF ODISHA	NIRANJAN SINGH (1) VS	// 0 //
253	D-WP(C)/10674/2026 WP(C)/7984/2026	NARAYAN SWAIN VS STATE OF ODISHA	ASHOK KUMAR SAHOO VS	// 0 //
254	D-WP(C)/10908/2026 WP(C)/7985/2026	DR. KEDARNATH NAYAK VS STATE OF ODISHA	AVIJIT MISHRA VS	// 0 //
255	D-WP(C)/9810/2026 WP(C)/7986/2026	KRUSHNA KUMARI MISHRA VS STATE OF ODISHA	BISWAJIT MOHAPATRA VS	// 0 //
256	D-WP(C)/9527/2026 WP(C)/7987/2026	BANABIHARI MISHRA VS STATE OF ODISHA	ABHISEK PUROHIT VS	// 0 //
257	D-WP(C)/10601/2026 WP(C)/7988/2026	M/S SASHIBRATA SWAIN, JAJPUR VS SUPERINTENDENT, JAJPUR-I RANGE, ODISHA	KAJAL SAHOO VS	// 0 //
258	D-WP(C)/10866/2026 WP(C)/7989/2026	BIDULATA SATAPATHY VS COLLECTOR CUM DISTRICT MAGISTRATE, JAJPUR	AKSHAYA KUMAR JENA VS	// 0 //
259	D-WP(C)/10642/2026 WP(C)/7990/2026	PRAMILA DEVI PARA MEDICAL TRAINING INSTITUTE, DARINGBADI, KANDHAMALMANOJA KUMAR KHUNTIA VS STATE OF ODISHA	VS	// 0 //
260	D-WP(C)/9800/2026 WP(C)/7991/2026	BISHNU CHARAN MAJHI VS STATE OF ODISHA	BIJAYA KUMAR BEHERA 1 VS	// 0 //
261	D-WP(C)/10611/2026	REHEMAT ALLI KHAN	SATYAJEET SINGH	//

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	WP(C)/7992/2026	VS STATE OF ODISHA	VS	0 //
262	D-WP(C)/10860/2026 WP(C)/7993/2026	PRIYARANJAN RATH VS UNION OF INDIA	KUNAL KUMAR SWAIN VS	// 0 //
263	D-WP(C)/10869/2026 WP(C)/7994/2026	KUNTALA DASH VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	// 0 //
264	D-WP(C)/10534/2026 WP(C)/7995/2026	SANKUTALA KANHAR VS STATE OF ODISHA	BIBHUTI BHUSAN MISHRA VS	// 0 //
265	D-WP(C)/10865/2026 WP(C)/7996/2026	DATTARANI ROUL VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	// 0 //
266	D-WP(C)/8983/2026 WP(C)/7997/2026	SIBA NARAYAN BISOYI VS STATE OF ODISHA	BHABANI SHANKAR RAYAGURU VS	// 0 //
267	D-WP(C)/10925/2026 WP(C)/7998/2026	AMARESH BHUYAN VS AUTHORISED OFFICER, CHIEF MANAGER, LIC HOUSING FINANCE LTD., BHUBANESWAR	AMARTYA MISHRA VS	// 0 //
268	D-WP(C)/9799/2026 WP(C)/7999/2026	JALADHAR PUJARI @ JALANDHAR PUJARI VS STATE OF ODISHA	ANIRUDHA DAS VS	// 0 //
269	D-WP(C)/10771/2026 WP(C)/8000/2026	BHABANI SHANKAR MISHRA VS STATE OF ODISHA	SANGRAM JENA VS	// 0 //
270	D-WP(C)/10924/2026 WP(C)/8001/2026	RASMITA KHATUA VS AUTHORIZED OFFICER, PUNJAB NATIONAL BANK, CIRCLE, SAMBALPUR	MANAS KUMAR CHAND VS	// 0 //
271	D-WP(C)/11048/2026 WP(C)/8002/2026	DEBA BRATA PATTANAYAK VS STATE OF ODISHA	MITHUN DAS VS	// 0 //
272	D-ABLAPL/6631/2026 ABLAPL/3053/2026	PRAMODA BALA KANTHA VS	SMRUTI RANJAN RAO VS	/0 0

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273	D-ABLAPL/7168/2026 ABLAPL/3054/2026	STATE OF ODISHA SIMANCHAL CHOUDHURY VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	// INFOVALLY UPD BHUBANESWAR /48 / ( ) //
274	D-ABLAPL/6635/2026 ABLAPL/3055/2026	DIPU @ DINABANDHU SINGH VS STATE OF ODISHA	SMRUTI RANJAN RAO VS	BANTALA /73 /2025 ( ) //
275	D-ABLAPL/7171/2026 ABLAPL/3056/2026	STATE OF ODISHA SOUMYAJIT MAHARANA @ KANHA MAHARANA VS STATE OF ODISHA	AMULYA RATNA PANDA VS	BHANJANAGAR /166 /2026 ( ) //
276	D-ABLAPL/6983/2026 ABLAPL/3057/2026	STATE OF ODISHA NITYANANDA SAHOO @ TUNA VS STATE OF ODISHA	BITAS KUMAR SWAIN VS	RAGHUNATHPUR /18 /2024 J.M.F.C. CUM G.N.,RAGHUNATHPUR(Ja ICC/0000009/2024
277	D-ABLAPL/7150/2026 ABLAPL/3058/2026	STATE OF ODISHA MANAS BHUTIA VS STATE OF ODISHA	BIRAJA PRASAD NANDA VS	TALCHER TOWN /200 /2026 ( ) //
278	D-ABLAPL/7206/2026 ABLAPL/3059/2026	TAPAS SAHU @ SAHOO @ SANU VS STATE OF ODISHA	DIBYA JYOTI SAHOO VS	BYREE /85 /2025 ( ) //
279	D-ABLAPL/7158/2026 ABLAPL/3060/2026	TUTU @ KAMAL CHANDRA ROUT VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	LAXMISAGAR P.S. /2 /2026 ( ) //
280	D-ABLAPL/7209/2026 ABLAPL/3061/2026	DEBASHISH MALLIK VS STATE OF ODISHA	RAKESH KUMAR SARANGI VS	PIPLI /121 /2026 ( ) //
281	D-ABLAPL/7159/2026 ABLAPL/3062/2026	RAGHUNATH MAHAPATRA VS STATE OF ODISHA	SIDHARTHA SANKAR RAY (2) VS	BISSAMCUTTACK /35 /2026 ( ) //
282	D-ABLAPL/7210/2026 ABLAPL/3063/2026	RAJKISHORE MALLIK VS STATE OF ODISHA	RAKESH KUMAR SARANGI VS	PIPLI /121 /2026 ( ) //
283	D-ABLAPL/7216/2026 ABLAPL/3064/2026	BIBHISANA MAJHI VS STATE OF ODISHA	SARADA PRASAD DASH VS	SORO /172 /2026 ( ) //

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
284	D-ABLAPL/6948/2026 ABLAPL/3065/2026	SUMIT KUMAR PRUSTY VS STATE OF ODISHA	AMIYA KUMAR MOHANTY (A) VS	MAHILA P.S.(BBSR) /368 /2025 () //
285	D-ABLAPL/5955/2026 ABLAPL/3066/2026	CHANDAN BAHUT VS STATE OF ODISHA	SANGRAM DALUA VS	BHARATPUR PS /85 /2026 () //
286	D-ABLAPL/7219/2026 ABLAPL/3067/2026	ABANTI BEHERA VS STATE OF ODISHA	ARIJEET MISHRA VS	KALINGA NAGAR /50 /2026 () //
287	D-ABLAPL/7112/2026 ABLAPL/3068/2026	KRUSHNA CHANDRA MOHANTY VS STATE OF ODISHA	SK. ZAFARULLA VS	SORO /179 /2026 () //
288	D-ABLAPL/7178/2026 ABLAPL/3069/2026	PRATAP KUMAR RATH VS STATE OF ODISHA	BISHNU PRASAD PRADHAN VS	PIPLI /126 /2026 () //
289	D-ABLAPL/7174/2026 ABLAPL/3070/2026	RADHA MOHAN PATRA VS STATE OF ODISHA	LOKESH GOURAV MOHARANA VS	// /0 () //
290	D-ABLAPL/7193/2026 ABLAPL/3071/2026	ADITYA NARAYAN PATTNAIK VS STATE OF ODISHA	MANAS RANJAN DHAL VS	// /0 () //
291	D-ABLAPL/7203/2026 ABLAPL/3072/2026	JITENDRA KUMAR JENA VS STATE OF ODISHA	JAGAJIBAN PRADHAN VS	ITAMATI /30 /2021 () //
292	D-ABLAPL/7204/2026 ABLAPL/3073/2026	SUNIL KUMAR PATTANAIK @ SUNIL KU PATTNAIK VS STATE OF ODISHA	AMIT KUMAR NATH VS	BANARAPAL /123 /2026 () //
293	D-ABLAPL/7022/2026 ABLAPL/3074/2026	EKALABYA BEHERA VS STATE OF ODISHA	AKSHAYA KUMAR SAHOO VS	SONEPUR /62 /2026 () //
294	D-ABLAPL/7220/2026 ABLAPL/3075/2026	LAXMI MOHAPATRA VS STATE OF ODISHA	KAMALAKANTA MOHANTA VS	BAISINGA /38 /2026 () //
295	D-ABLAPL/7221/2026	SANTOSHI BEHERA	DIBYARANJAN BEHERA	PATNA /192 /2024

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	ABLAPL/3076/2026	VS STATE OF ODISHA	VS	() //
296	D-ABLAPL/7313/2026 ABLAPL/3077/2026	BIJOY KUMAR ROUT VS STATE OF ODISHA	CHITTA RANJAN KANUNGO VS	KENDRAPARA SADAR /129 /2026 () //
297	D-ABLAPL/7226/2026 ABLAPL/3078/2026	RAJENDRA PRASAD JENA VS STATE OF ODISHA	BIBHUTI BHUSAN CHOUDHURY VS	INFOVALLY UPD BHUBANESWAR /60 / () //
298	D-ABLAPL/7227/2026 ABLAPL/3079/2026	SUBHAM ROUT VS STATE OF ODISHA	KSHIROD KUMAR ROUT VS	RAJKANIKA /43 /2026 () //
299	D-ABLAPL/7260/2026 ABLAPL/3080/2026	RADHA BHUYAN VS STATE OF ODISHA	NARENDRA PRASAD RATH VS	KABISURYANAGAR /67 /2026 () //
300	D-ABLAPL/7232/2026 ABLAPL/3081/2026	SANJEEB KUMAR MISHRA VS STATE OF ODISHA	BYOMAKESH TRIPATHY VS	/ /0 () //
301	D-ABLAPL/7244/2026 ABLAPL/3082/2026	SITARANI PATRA VS STATE OF ODISHA	AMULYA RATNA PANDA VS	SINGLA /78 /2026 () //
302	D-ABLAPL/7249/2026 ABLAPL/3083/2026	SUKUMAR CHANDRA PATRA VS STATE OF ODISHA	AMULYA RATNA PANDA VS	BASTA /88 /2024 () //
303	D-ABLAPL/7251/2026 ABLAPL/3084/2026	GYANENDRA KUMAR GANTHIA VS STATE OF ODISHA	AMITAV TRIPATHY VS	FATEGARH /296 /2025 () //
304	D-ABLAPL/7294/2026 ABLAPL/3085/2026	BRAHMADATTA MOHANTY @ DIPU MOHANTY VS STATE OF ODISHA	RAJAT KUMAR PANDA VS	CYBER CRIME AND ECONOMIC OFFEN () //
305	D-ABLAPL/7296/2026 ABLAPL/3086/2026	SRIDHARA DAS VS STATE OF ODISHA	AMITAV TRIPATHY VS	NIALI /177 /2026 () //
306	D-ABLAPL/7205/2026 ABLAPL/3087/2026	PRAMILA SAHU @ SAHOO VS	ASISH KUMAR RAY VS	PHULBANI TOWN /64 /2026 ()

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307	D-ABLAPL/7263/2026 ABLAPL/3088/2026	STATE OF ODISHA CHINMAYEE SENAPATI VS STATE OF ODISHA	SATYA RANJAN MULIA VS	// MADHUPATNA /84 /2026 ()
308	D-ABLAPL/7234/2026 ABLAPL/3089/2026	STATE OF ODISHA ASHOK KUMAR MOHAPATRA VS STATE OF ODISHA	BYOMAKESH TRIPATHY VS	// //0 ()
309	D-ABLAPL/7266/2026 ABLAPL/3090/2026	STATE OF ODISHA BYASADEV BARIK @ SAHIL BARIK VS STATE OF ODISHA	ARJUNA CHARANA BEHERA VS	// BINIKA /36 /2026 ()
310	D-ABLAPL/7685/2026 ABLAPL/3091/2026	STATE OF ODISHA SMRUTI REKHA GIRI VS STATE OF ODISHA	BHABANI SHANKAR DASPARIDA VS	// EOW,BHUBANESWAR /5 /2025 ()
311	D-ABLAPL/7267/2026 ABLAPL/3092/2026	STATE OF ODISHA SANTANU KUMAR PANDA @ SANTANU PANDA VS STATE OF ODISHA	ARJUNA CHARANA BEHERA VS	// BINIKA /35 /2026 ()
312	D-ABLAPL/6924/2026 ABLAPL/3093/2026	STATE OF ODISHA MADAN PUJARI VS STATE OF ODISHA	TUKUNA KUMAR MISHRA VS	// DABUGAM /60 /2025 ()
313	D-ABLAPL/7271/2026 ABLAPL/3094/2026	STATE OF ODISHA GOUTAM JENA VS STATE OF ODISHA	RAMAKANTA PANDA VS	// KHANTAPADA /51 /2026 ()
314	D-ABLAPL/7005/2026 ABLAPL/3095/2026	STATE OF ODISHA MATLABI ALLI SAHA @ SAYAD MATLUB ALI @ SAYAD MATLAB ALLI VS STATE OF ODISHA	PRATIK DASH VS	// BHADRAK RURAL /168 /2026 ()
315	D-ABLAPL/7147/2026 ABLAPL/3096/2026	STATE OF ODISHA AKASH BEHERA @ AKASH NAIK VS STATE OF ODISHA	SHYAM SUNDAR CHHUALSINGH VS	// INDUASTRIAL,NISA /56 /2026 ()
316	D-ABLAPL/5682/2026 ABLAPL/3097/2026	STATE OF ODISHA TUKUNA DAS VS STATE OF ODISHA	SAROJ KUMAR PADHI VS	// PIPLI /69 /2026 ()
317	D-ABLAPL/7180/2026 ABLAPL/3098/2026	STATE OF ODISHA SHIBASIS SMRUTI RANJAN MOHAPATRA VS STATE OF ODISHA	BIJAYA KUMAR RAGADA VS	// KHARIAR /72 /2026 ()

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318	D-ABLAPL/7187/2026 ABLAPL/3099/2026	SANDHYA SATPATHY VS STATE OF ODISHA	BIJAYA KUMAR RAGADA VS	KHARIAR /72 /2026 () //
319	D-ABLAPL/7004/2026 ABLAPL/3100/2026	BABU @ GOLLAM MOHAMMAD RAJA KHAN VS STATE OF ODISHA	PRATIK DASH VS	BHADRAK RURAL /223 /2024 () //
320	D-ABLAPL/7188/2026 ABLAPL/3101/2026	SIBASHIS JYOTIRANJAN MOHAPATRA VS STATE OF ODISHA	BIJAYA KUMAR RAGADA VS	KHARIAR /72 /2026 () //
321	D-ABLAPL/7243/2026 ABLAPL/3102/2026	RAJA PRADHAN @ SATYABRATA PRADHAN VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	BANAPUR P.S. /78 /2026 () //
322	D-ABLAPL/6198/2026 ABLAPL/3103/2026	DIPTIMAYEE SETHY VS STATE OF ODISHA	SAILAZA NANDAN DAS VS	NIKIRAI /300 /2025 () //
323	D-ABLAPL/7297/2026 ABLAPL/3104/2026	ASHUTOSH UDGATA VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	DHARAKOT PS /84 /2026 () //
324	D-ABLAPL/7272/2026 ABLAPL/3105/2026	SHASIKANTA MALIK VS STATE OF ODISHA	DEEPAK KU SAHOO VS	MAHAKALPARA /68 /2026 () //
325	D-ABLAPL/6741/2026 ABLAPL/3106/2026	SURENDRA BEHERA VS REPUBLIC OF INDIA	MOHENDRA DALAI VS	/ /0 () //
326	D-ABLAPL/7317/2026 ABLAPL/3107/2026	SEKH ALI VS STATE OF ODISHA	DIBYA PRAKASH MISHRA VS	HIRAKUD /232 /2025 () //
327	D-ABLAPL/6812/2026 ABLAPL/3108/2026	ADIL KHAN VS STATE OF ODISHA	PRANGYANANDA PATTANAIAK VS	KISSANNAGAR PS /43 /2026 () //
328	D-ABLAPL/7156/2026 ABLAPL/3109/2026	SWAYANPRAVA MISHRA VS STATE OF ODISHA	KALINGA KESHARI MOHAPATRA VS	/ /0 () //
329	D-ABLAPL/7214/2026	GIRIDHARI PRUSTY	RAKESH KUMAR SARANGI	KARANJIA /61 /2026

## ORISSA HIGH COURT

### CASES REGISTERED REPORT AS ON :12/03/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	ABLAPL/3110/2026	VS STATE OF ODISHA	VS	() //
330	D-ABLAPL/6851/2026 ABLAPL/3111/2026	DIGAMBAR MOHANTA VS STATE OF ODISHA	NIRANJAN LENKA VS	KARANJIA /69 /2026 () //
331	D-ABLAPL/7194/2026 ABLAPL/3112/2026	DEEPAK KUMAR SAHU @ SAHOO VS STATE OF ODISHA	ASISH KUMAR RAY VS	PHULBANI TOWN /64 /2026 () //
332	D-ABLAPL/7277/2026 ABLAPL/3113/2026	SHARAT ROUT @ SARAT ROUT VS STATE OF ODISHA	BHABANI SANKAR DAS VS	BARAMBA /404 /2025 () //